

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati the 12<sup>th</sup> December, 2024

**NO. HC.VII.11/2024/11757/A #####** The Hon'ble Gauhati High Court has been pleased to direct the Senior Administrative Assistants and Junior Administrative Assistants (working as Bench Assistants / Bench Clerks) of the District Courts of Assam to participate in the "**Refresher Programme for Court Staff (ECT\_9\_2024)**" on **18-12-2024** from **3:00 P.M. to 4:00 P.M.** in their respective District Courts.

**NO. HC.VII.11/2024/11758/A #####** The Hon'ble Gauhati High Court has been pleased to direct the Senior Administrative Assistants and Junior Administrative Assistants of the **Sub-Divisional Courts** of Assam to participate in the "**Refresher Programme for Court Staff (ECT\_9\_2024)**" on **19-12-2024** from **3:00 P.M. to 4:00 P.M.** in their respective Sub-Divisional Court.

**NO. HC.VII.11/2024/11759/A #####** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the Master Trainer Systems Officers / Master Trainer Systems Assistants, as Resource Persons to conduct the "**Refresher Programme for Court Staff (ECT\_9\_2024)**" on **18-12-2024** and **19-12-2024** from **3:00 P.M. to 4:00 P.M.** in the respective District and Sub-Divisional Courts.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo HC.VII.11/2024/ 11760/A, Dated: 12-12-2024**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar [Admin. / Vig. / Estt. (i/c)], Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon /

Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Sribhumi / Tinsukia / Udalguri / West Karbi Anglong.

***(He / She is requested to inform all concerned about the Notification).***

6. The Presiding Officer, Industrial Tribunal, Cachar / Dibrugarh / Kamrup (M).
7. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) – I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup.
8. The Presiding Officer, Labour Court, Dibrugarh / Kamrup (M).
9. The Special Judge, Assam.
10. The Special Judge CBI & NIA, Guwahati, Assam.
11. The Special Judge, CBI, Addl. Court No. I, II & III, Guwahati, Assam.
12. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) – I, II & III / Nalbari.

***(He / She is requested to inform all concerned about the Notification).***

13. The Chief Judicial Magistrate,  
Bajali / Baksa / Barpeta / Bongaigaon / Biswanath / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Sribhumi / Tinsukia / Udalguri / West Karbi Anglong.

***(He/ She is requested to inform all concerned about the Notification).***

14. All the Systems Officers/Systems Assistants of District Courts of Assam.
15. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).***

16. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

  
**REGISTRAR (JUDICIAL)**